

DIVISION BENCH

P-107

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	DRIP CAPITAL SERVICES INDIA LLP VS SJ FABRICSS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Samrat Chowdhury, Adv. ] For the Financial Creditor

Ms. Ranjana Seal, Adv. ]

Mr. D. N. Sharma, Adv. ] For the Corporate Debtor

Mr. Nilay Sengupta, Adv. ]

Mr. Altamash Alim, Adv. ]

**ORDER**

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Financial Creditor seeks to withdraw this petition with liberty to file a fresh one.
3. This petition is accordingly dismissed as withdrawn with liberty to file fresh petition subject to just exceptions.
4. Post the matter on **22/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**